

tinues to receive the requisite impetus, specially in the States with considerable ground water potential still remaining to be tapped to benefit wider section of the peasantry.

The progress of the rural roads component of MNP is monitored by the Planning Commission as well as the Department of Rural Development. For road construction work under RLEGP, the monitoring is done by the Department of Rural Development. The rural electrification programme is being monitored by Department of Power closely through review meetings being held with Rural Electrification Corporation and State Electricity Boards periodically.

#### **Supply of Sub-standard Fertilizers to Farmers**

\*745. SHRI SUBHASH YADAV : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it has come to the notice of Government that sub-standard fertilizers are being manufactured in various parts of the country and supplied to farmers resulting in heavy loss to the crops ;

(b) if so, the number of such cases which have come to the notice of Government during the last two years ; and

(c) the action taken against the manufacturers of sub-standard fertilizers ?

THE MINISTER OF AGRICULTURE (S. BUTA SINGH) : (a) Yes, Sir,

(b) and (c). A Statement is given below.

#### **Statement**

Effective steps are taken by the Central and State Governments to ensure supply of fertilisers of prescribed quality. Sample are taken by the State Governments under powers delegated to them under the Fertiliser Control Order to check the quality of fertilisers. Nearly 60% of the fertiliser consumed are domestically produced and about 40% are from imports. Separate accounts are not furnished by the State Governments of samples taken from domestically manufactured fertilisers and

imported fertilisers. Offences relating to sub-standard fertilisers can take place in the course of production or in the course of distribution. In the two calendar years 1984 and 1985, 83,396 samples were taken and 5,097 samples were found sub-standard. Prosecutions were launched against 327 fertiliser dealers and manufacturers and 46 convictions were awarded by the courts. Many cases are still pending in courts. However, other legal and administrative action including non-renewal of registration and suspension of registration were taken against 4988 offenders. The Government of India through its Central Quality Control Laboratory and through terms of Central Officers also took 282 samples. 66 of these samples were found sub-standard States have been advised to take legal action against the offenders.

2. Generally, it has been found that producers of physical and granulated mixtures have often failed to conform to prescribed standards of nutrients. Relatively larger number of samples were, therefore, taken from the producers of such mixture in order curb the tendency to cheat the farmers. Every effort is made to persuade the States to strengthen their quality control infrastructure including quality control laboratories and enforcement staff.

#### **Bombay Urban Transport Project**

\*753. SHRI GURUDAS KAMAT: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the Bombay-Urban Transport Project is pending with the Union Government for approval ; and

(b) if so, what are the details of the project and by what time the project is likely to be approved ?

THE MINISTER OF URBAN DEVELOPMENT (SHRI ABDUL GHAFOOR) : (a) and (b). A proposal on Bombay Urban Transport system has been recently received by the Central Government from Government of Maharashtra seeking World Bank assistance. The major compo-

nents of the project are :—

	Rs. in crores
A. Commuter Rail	248.00
B. Bus Transport (including road project etc.)	221.06
C. Water Transport	50.10
D. Technology aquisition	3.00
E. Technical Assistance and Training	3.50
	525.66

Certain clarifications have been sought from Govt. of Maharashtra, The fesibility of taking up the project for World Bank assitance will be considered on receipt of the clarifications.

[*Translation*]

**Interim Relief to Workers in Sugar Mills**

\*754. SHRIMATI USHA VERMA : Will the Minister of LABOUR be pleased to state :

(a) whether the Wage Board constituted for refixing and reviewing the rates of wages and interim relief for sugar mill workers, has recommended the payment of interim relief;

(b) if so, the amount of interim relief fixed; and

(c) when Government propose to accept and implement it ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) Yes, Sir.

(b) and (c). Wage Board's recommendations are under active consideration of the Government.

**Late Telecast Regarding Escape of Charles Sobhraj from Jail**

\*755. SHRI BALWANT SINGH  
RAMOOWALIA :  
SHRI KALI PRASAD PANDEY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that news regarding the escape of Charles Sobhraj from Tihar jail was telecast very late; and

(b) if so, the facts in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) and (b). Upon the receipt of information about the event from Delhi Police headquarters, Delhi Door-darshan decided to compose a special item, giving information about the escape, the photographs of the escapee-convicts and relevant police telephone numbers. This special item was telecast over the national network immediately before the 9.30 P.M. News in English.

Considering its news value, it would have been desirable to repeat it in the News bulletin also. Doordarshan has been asked to be more careful in such matters.

[*English*]

**Production of Deoiled Cakes**

\*756. SHRI D. B. PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether deoiled cakes are used as cattle feed and also as fertilizer;

(b) the total production of deoiled cakes in 1983-84, 1984-85 and April—December, 1985;

(c) the percentage of the deoiled cakes exported out of the total production; and

(d) the reasons for not using all the deoiled cakes as feed for cattle and as fertilizer in the country ?

THE MINISTER OF AGRICULTURE (S. BUTA SINGH) : (a) Yes, sir.

(b) Production of deoiled cakes was 23.7 lakh tonnes in 1983, 25.5 lakh tonnes in 1984, and 25.1 lakh tonnes in 1985.

(c) Percentage of deoiled cake exported out of the total production was 60.7 in